

Office of CCI&E in Pune

4966. SHRI V. N. GADGIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to open an office of the Controller of Imports and Exports in Pune; and

(b) if so, when it will start functioning there?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) Yes, Sir. It has been decided to open an Office of the Chief Controller of Imports and Exports at Pune. It is likely to start functioning shortly.

Modernisation of D.S.P.

4967. SHRI AMAL DATTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether all the sub-contractors of Birla Technical Services have been checked and approved by the consultants of Durgapur Steel Plant;

(b) whether the Durgapur Steel Plant authorities have a list of the sub-contractors/outside personnel engaged by Birla Technical Services for providing engineering and equipment design for modernisation of Durgapur Steel Plant; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir. Sub-contractors/vendors of Birla Technical Services (BTS) have been checked and approved by MECON - the Consultants of Durgapur Steel Plant modernisation project.

(b) Durgapur Steel Plant has a list of Sub-vendors of BTS who design, engineer and supply equipment. BTS does other works like basic engineering, civil and structural design in-house. Durgapur Steel Plant/SAIL have no knowledge of outside personnel engaged by BTS.

(c) Birla Technical Services have placed orders for supply of indigenous equipment on a number of indigenous manufacturers viz. M/s. Heavy Engineering Corporation, Mining and Allied Machinery Corporation, Siemens (I) Ltd., Menally Bharat, Elecon, Hindustan Motors, ACCO, etc.

Payment of Fees to Chartered Accountants by Banks

4968. SHRI JAYANTILAL VIRCHANDBHAI SHAH: Will the Minister of FINANCE be pleased to state:

(a) the fees/allowances being paid to Chartered Accountants by various banks for conducting internal inspections/audits;

(b) whether these fees/allowances differ from bank to bank;

(c) when these allowances/fees were last revised;

(d) whether Government propose to revise these fees/allowances; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) The Reserve Bank of India has reported that the internal inspections/audits of the banks are done by the individual banks through their own inspection departments firms of Chartered Accountants and the terms of appointment of such firms of Chartered Accountants are decided by the banks themselves depending on the size of the branch, volume of business, audit work-load etc.

(d) and (e) Does not arise in view of reply to parts (a), (b) and (c) above.

Branch of CCI&E at Jamnagar (Gujarat)

4969. SHRI CHANDRESH PATEL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to open a branch of the Chief Controller of Imports and Exports at Jamnagar (Gujarat);

(b) if so, the details thereof; and

(c) when the said office is likely to be set up?